

From,
Executive Officer
Nagar Panchayat, Lar

To,
The Registrar,
Hon'ble National Green Tribunal
Copernicus Marg, New Delhi

Subject: Compliance report of Hon'ble Green Tribunal Order Dated 15.09.2023, passed in O.A No. 170 of 2021, Noorul Sehar Lari v. State of Uttar Pradesh & Ors.

Sir,

In Compliance with the order dated 15.09.2023 passed by the Hon'ble National Green Tribunal, New Delhi in O.A No. 170 of 2021, Noorul Sehar Lari vs. State of Uttar Pradesh & Ors., the Compliance Report on behalf of Nagar Panchayat Lar.

It is requested that the said report be considered by you as per the directions of the Hon'ble Tribunal-wide order dated 15.09.2023, if it is necessary for further consideration then it may be listed before the Hon'ble Tribunal.


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नगर पंचायत लार
देवरिया

**REPORT WITH THE COMPLIANCE ORDER PASSED BY THE HON'BLE
TRIBUNAL DATED 15.09.2023**

1. The Nagar Panchayat, Lar filed a Report in compliance with the order dated 15.09.2023. Upon hearing of the present matter on 15.09.2023, the following directions were made by the Hon'ble National Green Tribunal ("NGT").

" 4. It has been suggested to the Principal Secretary, UD, State of Uttar Pradesh to explore the possibility of setting up four waste stabilization ponds instead of existing two ponds. It is also noticed that in the report parameters of fecal coliform though within the limits but are on the higher range, therefore, it is required to be controlled. Hence, these two issues require further consideration at the end of the Lar Nagar Panchayat.

5. Hence, at this stage, we dispose of this original application with the direction to Nagar Panchayat Lar to examine the above two issues that is (i) carry out the samples analysis after three months especially in respect of compliance to fecal coliform norms (ii) operationalization of sewage treatment system and submit a report before the Registrar General of the Tribunal by 22.12.2023 and if found necessary, the Registrar General will list matter for consideration of the Tribunal."


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2. The Depth of the pond is about 1 Meter as per facultative pond. Basically the depth of facultative pond is one to two meter. The pond made in Nagar Panchayat Lar is according to norm of facultative pond with low energy uses, feeding by gravity, as per the guidelines of CPCB. The quality of treated water is mentioned in the lab test report. A true copy of the lab test report is annexed here as ANNEXURE 1.
3. There are no Septic tank outlets that get into drains terminating the pond. It is simple domestic water.
4. Water flowing through the Kabristan Drain into Oxidation Pond is simple domestic water. There is no grey water flowing into the Drain. That the Six small-size Nali are attached to the Kabristan Drain. The water sample report is mentioned here with the Inlet and Outlet Geotag Locations at sampling time. A true copy of the Geotag location photographs are annexed here as ANNEXURE 2.
5. That on the basis of the guideline of Swachh Sarvekshan 2023 that is capacity under cluster approach distance up to 50 km from the city boundary. A true copy of the guidelines of Swachh Sarvekshan 2023 is annexed here ANNEXURE 3.
6. That the Nagar Panchayat Lar Board has also passed the resolution for adopting a cluster approach for the treatment of sewage generated in the premises of Nagar Panchayat Lar. It is also noted that bearing operation and maintenance costs is tough for ULBs like Nagar Panchayat Lar with a population of 30 Thousand. The cluster approach


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is beneficial for such local bodies with small populations. The agreement with NPP Deoria is a short-term agreement based on a cluster approach model for small towns like Nagar Panchayat Lar. The requirement of an oxidation pond is for treatment of grey water. There is no need to transport of septage to 45 Km every day. It is based on the demand of local people. Nagar Panchayat Lar has two number Seweage Suction Machines that facilitate for transportation of Septage. The payment of cost will be decided by the board of Nagar Palika Parishad Deoria from time to time. As the amount is not fixed, it depends on the service and then the cost is implemented. The logbook for a desludging machine is attached herewith as an Annexure 4.

7. As per direction of Hon'ble NGT, Nagar Panchayat Lar is exploring the possibility of setting of two another stabilization pond. In persuance, Two another pre existing pond owned by Nagar Panchayat Lar is about to develope as stabilization pond with low enegy cost and self sustain.
8. The Command area for Ferti-irrigation for utilization of treated water is approximately 10 to 15 acres. There is no river around 10 km of Nagar Panchayat Lar. No effluent goes to any river directly or indirectly.
9. That the design of the pond is based on facultative pond paramter with one to two meter depth. The pond is visited by Engineers of Jal Nigam (Urban). That the report providing the information about the pond is annexed here as ANNEXURE 5.


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PRAYER

It is, therefore, most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to:

- i. If the Registrar of this court is satisfied with the report, they may dispose of the matter, as the case is already disposed of.
- ii. Take the above averments on record as the compliance report by the Nagar Panchayat, Lar.
- iii. Pass any such other order as may deem fit.


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AGSS ANALYTICAL AND RESEARCH LAB (P) LTD.

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(An ISO 9001 : 2015, 14001 : 2015, 45001 : 2018 Certified Company)

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CIN : U73200DL2016PTC300483

DOC No: AGSS/QS/F-024

TEST REPORT

Issued to: M/S Nagar Panchyat Lar	Report No.	AGSS/GN/20240102-19986
	Sample Registration Date	26/01/2024
	Report Issue Date	02/02/2024

Sample Particulars:

Name Of The Product:	Waste Water	Batch No.:	NA
Analysis Starting Date:	27/01/2024	Analysis Completion Date:	02/02/2024
Date of Manufacture:	NA	Date of Expiry:	NA
Quantity Received:	1 Ltr x 3	Packing:	Plastic Bottle
Sample Condition:	NA	Tests Required:	Chemical Test
Sample Description:	Colourless Liquid		
Sampling Performed By The Lab:	YES		
Sampling Person Name:	Mr. Ashok (AGSS Lab Representative)	Sampling Date:	26/01/2024
Sampling Method:	NA	Location:	Nagar Panchayat Lar

S. No.	Pond Name	Test Result								
		BOD	Test Method	COD	Test Method	TSS	Test Method	pH	Test Method	
1.	Stabilisation Pond-1	Input	58.0	IS:3025 (P-44)	378	IS:3025 (P-58)	212	IS:3025 (P-17)	7.42	IS:3025 (P-11)
		Output	24.0		126		94		7.23	
2.	Stabilisation Pond-2	Input	54.0	(P-44)	375	(P-58)	201	(P-17)	7.76	(P-11)
		Output	22.0		121		95		7.32	

S. No.	Pond Name	TESTS	Unit	PROTOCOL	RESULT	Desirable Limit
1.	Stabilisation Pond-1	Fecal Coliform	Cfu/100ml	IS:1622:1981	615	< 1000 cfu/100ml
		Total Coliform	MPN/100ml	IS 5401:1:2012	65	<100
2.	Stabilisation Pond-2	Fecal Coliform	Cfu/100ml	IS:1622:1981	624	< 1000 cfu/100ml
		Total Coliform	MPN/100ml	IS 5401:1:2012	68	<100

Checked By:
Chandra Dev

Dr. Shivlal Singh
Director Technical
(Authorized Signatory)



*****End of Test Report*****

Page No. 1/1

NOTE : (1) The laboratory accepts the responsibility for content of report. (2) The above result pertain only to the sample tested and applicable parameters. (3) Test report shall not be reproduced except in full, without written approval of the laboratory. (4) This test report shall not be reproduced wholly or in part and can not be used as an evidence in the court



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 **GPS Map Camera**

Lar, Uttar Pradesh, India

6X3H+6XV, Ropan Chhapra Rd, Lar, Uttar Pradesh 274502, India

Lat 26.203636°

Long 83.980207°

25/01/24 02:27 PM GMT +05:30



Google

517



 GPS Map Camera

लार, उत्तर प्रदेश, भारत

6X2H+F89, लार, उत्तर प्रदेश 274502, भारत

Lat 26.201519°

Long 83.978055°

25/01/24 02:34 PM GMT +05:30





3.2

Whether **capacity*** of FSTP and STP in the city is matching with the total faecal sludge and sewage which is **collected/generated** in the city?
* Capacity under cluster approach will be considered provided the distance upto 50 km from the city boundary

Marks
100

This indicator would assess whether the infrastructure to treat entire faecal sludge and sewage generated in the city is available or on cluster basis (upto 50 km)



Scheme of Marking	Marks
>95% capacity matching with total faecal sludge and sewage generated	90
Between 75% -95%	80
Between 50% - 74%	60
Between 30% – 49%	40
<30% but not zero	20

Geo coordinates (GIS details) in terms of ULB boundaries, ward number, ward boundaries, landmark etc of all Wastewater treatment Plants (FSTP/STP) to be mapped and updated on SBM portal as per the prescribed details (to be given by MoHUA) to qualify for marks

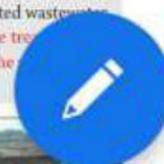
Linearity to Circularity

3.3

What percentage of faecal sludge collected or sewage generated from Households/Commercial Establishments/ CTs/PTs is treated at FSTP/STP - Scientific processing of faecal sludge and sewage - Whether treated used-water from STP reused/recycled and revenue generated?

Marks
170
(80+50+25+15)

This indicator will ascertain whether majority of the faecal sludge and sewage in the city is being processed scientifically and not being discharged in the open – and whether city reuse/recycle the treated wastewater from STP/FSTP. Treated wastewater utilization and consequent revenue saved by using the treated water will be considered as revenue generated besides actual sale of the treated used-water. The revenue will be calculated on the basis of commercial rate that ULB charges for supplying/selling water.



क्र.सं.	विकासक	विकास	विकास							
1	2	3	4	5	6	7	8	9	10	11
01.	अभिनव	05	50	20000	01	अभिनव	PSTP	01-10-23	2100	
02	अभिनव	13	50	20000	01	अभिनव	PSTP	3-10-23	2100	
03	अभिनव	8	65	20000	01	अभिनव	PSTP	4-10-23	2100	
04	अभिनव	10	72	20000	01	अभिनव	PSTP	5-10-23	2100	
05	अभिनव	12	60	20000	01	अभिनव	PSTP	6-10-23	2100	
06	अभिनव	9	55	20000	01	अभिनव	PSTP	7-10-23	2100	
07	अभिनव	11	67	20000	01	अभिनव	PSTP	9-10-23	2100	
08	अभिनव	02	90	20000	02	अभिनव	PSTP	10-10-23	2100	
09	अभिनव	03	35	20000	01	अभिनव	PSTP	11-10-23	2100	
10	अभिनव	01	25	20000	01	अभिनव	PSTP	12-10-23	2100	
11	अभिनव	14	65	20000	01	अभिनव	PSTP	14-10-23	2100	
12	अभिनव	05	90	20000	02	अभिनव	PSTP	15-10-23	2100	
13	अभिनव	07	60	20000	01	अभिनव	PSTP	17-10-23	2100	
14	अभिनव	9	52	20000	01	अभिनव	PSTP	18-10-23	2100	
15	अभिनव	14	53	20000	01	अभिनव	PSTP	19-10-23	2100	
16	अभिनव	15	85	20000	01	अभिनव	PSTP	20-10-23	2100	
17	अभिनव	06	75	20000	01	अभिनव	PSTP	21-10-23	2100	
18	अभिनव	05	65	20000	01	अभिनव	PSTP	22-10-23	2100	
19	अभिनव	08	20	20000	01	अभिनव	PSTP	23-10-23	2100	
20	अभिनव	04	16	20000	01	अभिनव	PSTP	24-10-23	2100	
21	अभिनव	13	15	20000	01	अभिनव	PSTP	25-10-23	2100	
22	अभिनव	12	10	20000	01	अभिनव	PSTP	26-10-23	2100	
23	अभिनव	11	16	20000	01	अभिनव	PSTP	28-10-23	2100	
24	अभिनव	10	35	20000	01	अभिनव	PSTP	29-10-23	2100	
25	अभिनव	15	10	20000	01	अभिनव	PSTP	30-10-23	2100	

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क्रमांक	नाम	वर्ग	उम्र	शिक्षण	पेशा	संयोजक	दिनांक	समय	स्थान
1	2	3	4	5	6	7	8	9	10
01	इशिता	01	65	2000	01	जिनेन्द्र	01/12/23	10	11
02	विपिन	02	90	2000	02	जिनेन्द्र	02/12/23	10	11
03	अमिता	03	38	2000	01	जिनेन्द्र	04/10/23	10	11
04	दीपा	04	42	2000	01	जिनेन्द्र	05/12/23	10	11
05	अशोक	05	60	2000	01	जिनेन्द्र	06/12/23	10	11
06	एडी	06	72	2000	01	जिनेन्द्र	07/12/23	10	11
07	अनिल	07	73	2000	01	जिनेन्द्र	08/12/23	10	11
08	अशोक	08	68	2000	01	जिनेन्द्र	09/12/23	10	11
09	अशोक	09	90	2000	02	जिनेन्द्र	11/10/23	10	11
10	अशोक	10	83	2000	01	जिनेन्द्र	12/12/23	10	11
11	अशोक	11	85	2000	01	जिनेन्द्र	13/12/23	10	11
12	अशोक	12	67	2000	01	जिनेन्द्र	14/12/23	10	11
13	अशोक	13	38	2000	01	जिनेन्द्र	15/12/23	10	11
14	अशोक	14	42	2000	01	जिनेन्द्र	16/12/23	10	11
15	अशोक	15	60	2000	01	जिनेन्द्र	19/12/23	10	11
16	अशोक	16	60	2000	01	जिनेन्द्र	19/12/23	10	11
17	अशोक	17	75	2000	01	जिनेन्द्र	20/12/23	10	11
18	अशोक	18	76	2000	01	जिनेन्द्र	21/12/23	10	11
19	अशोक	19	80	2000	01	जिनेन्द्र	22/12/23	10	11
20	अशोक	20	70	2000	01	जिनेन्द्र	23/12/23	10	11
21	अशोक	21	90	2000	02	जिनेन्द्र	26/12/23	10	11
22	अशोक	22	135	2000	02	जिनेन्द्र	22/12/23	10	11
23	अशोक	23	55	2000	01	जिनेन्द्र	28/12/23	10	11
24	अशोक	24	110	2000	02	जिनेन्द्र	29/12/23	10	11
25	अशोक	25	36	2000	01	जिनेन्द्र	30/12/23	10	11
26	अशोक	26	30	2000	01	जिनेन्द्र	31/12/23	10	11





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उत्तर प्रदेश जल निगम (नगरीय)

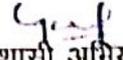
कार्यालय अधिशासी अभियन्ता, निर्माण खण्ड, उ०प्र० जल निगम (नगरीय)
भुजौली कालोनी, देवरिया-274001

पत्रांक 166 / आर्ष-66 / 18

दिनांक:- 01-02-2024

निरीक्षण रिपोर्ट

मा० एन०जी०टी० के निर्देश के क्रम में नगर पंचायत लार में यूज्ड वॉटर मैनेजमेन्ट हेतु स्थापित इस्टेविलाईजेशन पॉण्ड का निरीक्षण अवर अभियन्ता जल निगम-नगरीय द्वारा किया गया। अवर अभियन्ता द्वारा अवगत कराया गया कि यह पॉण्ड जल शोधन हेतु उपयुक्त बनाया गया है। समय-समय पर इसके जलीय गुणवत्ता की जाँच नगर पंचायत द्वारा करायी जाती है।


अधिशासी अभियन्ता
निर्माण खण्ड
उ०प्र० जल निगम
(नगरीय) देवरिया



 **GPS Map Camera**

Lar, Uttar Pradesh, India
6X3H+6XV, Ropan Chhapra Rd, Lar, Uttar Pradesh 274502, India
Lat 26.203658°
Long 83.980253°
28/01/24 01:08 PM GMT +05:30



सेवा में,

संयुक्त सचिव,
नगर विकास विभाग
अनुभाग-5, उ०प्र०

निरीक्षण रिपोर्ट

कृपया शासन के कार्यालय ज्ञाप संख्या- 2009/नौ-5-2023-11 रिट/2021 लखनऊ दिनांक 13.04.2023 का संज्ञान लेने की कृपा करें। उक्त आदेश के द्वारा मा० एन०जी०टी०, नई दिल्ली में विचाराधीन ओ०ए० संख्या 170/2021 नूरुल सेहर लारी बनाम उ०प्र० सरकार व अन्य के प्रकरण में पारित आदेश दिनांक 10.10.2022 एवं 09.02.2023 के अनुपालन में की गयी कार्यवाही की समीक्षा हेतु अधोहस्ताक्षरीगण को नगर पंचायत लार, जनपद-देवरिया का स्थलीय निरीक्षण/भ्रमण कर आख्या प्रस्तुत करने हेतु निर्देशित किया गया है।

उपरोक्त आदेश के क्रम में नगर पंचायत लार द्वारा नगर निकाय से निकलने वाले नाले के परिशोधन हेतु कराये गये कार्यों का स्थलीय निरीक्षण/भ्रमण किया गया।

1. प्रार्थी नूरुल सेहर लारी द्वारा मा० एन०जी०टी० के समक्ष प्रारम्भ में इस आशय का प्रार्थना पत्र प्रस्तुत किया गया कि उनकी भूमिधरी गाटा संख्या-1712 क्षेत्रफल 0.1980 हे० पर नगर पंचायत का पानी फैलता है तथा इस अपरिशोधित एवं दूषित जल के फैलने से स्वास्थ्य संबंधी समस्याएं उत्पन्न हो रही हैं तथा वहाँ पर वातावरण प्रदूषित हो रहा है। पूर्व में एक कच्चा नाला उनकी भूमिधरी गाटा संख्या 1712 के बगल से होकर गुजरता था जिससे कि नगर निकाय के कुछ वार्डों के पानी का कुछ भाग इस गाटे पर फैल जाता था, परन्तु वर्तमान में इस कच्चे नाले को पक्के नाले में परिवर्तित कर दिया गया है, जिससे प्रश्नगत गाटा संख्या में पानी का फैलाव नहीं होता है। इस प्रकार प्रारम्भिक वादकरण (Cause of Action) जिसके आधार पर आपत्तिकर्ता द्वारा प्रार्थना पत्र प्रस्तुत किया गया, वह समाप्त हो चुका है तथा उनकी व्यक्तिगत समस्या का निराकरण किया जा चुका है।
2. जो कच्चा नाला गाटा सं०-1712 के पास समाप्त हो जाता था, सिविल निर्माण करते हुए उस नाले को पक्का करते हुए आगे बढ़ाकर नगर निकाय में निहित भूमि गाटा संख्या-2008 तक बढ़ाया गया है जो कि गाटा सं०-1712 से लगभग 700 मी० दूर है। इस नाले के रास्ते में दो छोटे-छोटे आक्सीडेशन पाण्ड जिनका आकार क्रमशः एक मीटर लम्बा एक मीटर चौड़ा एवं तीन मीटर गहरा तथा एक मीटर लम्बा एक मीटर चौड़ा एवं दो मीटर गहरा है। दोनों के मध्य एक मीटर की दूरी रखी गयी है। इस पाण्ड से होकर निकलने वाले पानी को सीमेन्टेड पाईप के द्वारा विभिन्न स्थलों से होते हुये नगर पंचायत के स्वामित्व की भूमि गाटा संख्या 2008 में गिराया जा रहा है। इस प्रकार से नाले के पानी का किसी भी निजी भूमि में बहाव पूर्णतया बन्द है। गाटा संख्या 2008 को वेस्ट स्टेबिलाइजेशन पाण्ड का स्वरूप दिया गया है जिसकी सीमेन्टेड पिलर के द्वारा लोहे के तार के माध्यम से बाड़बंदी की गयी है तथा उसके किनारे यूकेलिप्टस के पौधे लगाये गये हैं। पाण्ड की तली में मोटे स्तर के पॉलीथीन का प्रयोग किया गया है। नाले के पानी का शोधन बायोरेमिडिएशन प्रक्रिया द्वारा किया जा रहा है जिसमें बायो-एन्जाइम (लिविविड बैक्टीरियल कल्चर) का प्रयोग किया जा रहा है। नाले के जल के शोधन हेतु फाइटो रेमिडिएशन के अन्तर्गत केना इन्डिका नामक पौधा भी लगाया गया है। नाले में लोहे की जाली लगाकर ठोस अपशिष्ट के प्रवाह को रोका जा रहा है तथा नाले के पानी को किसी प्राकृतिक बहाव (नदी) में नहीं गिराया जा रहा है। मा० एन०जी०टी० द्वारा अपने आदेश दिनांक 09.02.2023 में प्रश्नगत प्रकरण में बहने वाले ग्रे वाटर के परिशोधन हेतु

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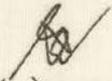
Alain

ऑक्सीडेशन पाण्ड एवं रूट जोन ट्रीटमेन्ट की अपेक्षा की गयी थी। मौके पर ऑक्सीडेशन पाण्ड क्रियाशील पाया गया तथा जल के शोधन की क्षमता रखने वाले पौधों जैसे कि वैजयन्ती, केना इण्डिका आदि का रोपण कर रूट जोन ट्रीटमेन्ट किया जा रहा है।

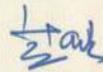
3. उपरोक्तानुसार परिशोधन के पश्चात् जो पानी पाण्ड में एकत्रित किया जा रहा है उसमें BOD, COD, TSS तथा फीकल कोलीफॉर्म की अधिकृत प्रयोगशाला से जांच के निर्देश दिये गये हैं।
4. अधिशासी अधिकारी, नगर पंचायत द्वारा अवगत कराया गया कि यद्यपि नगर पंचायत में फीकल स्लज के निस्तारण हेतु कोई संरचना नहीं है परन्तु स्वच्छ सर्वेक्षण 2023 की गाइड लाईन के अनुसार 50 कि०मी० की सीमा के अन्तर्गत स्थित नगर पालिका परिषद, देवरिया के स्वामित्वाधीन FSTP में परिशोधन/निस्तारण हेतु नगर पालिका परिषद देवरिया से अनुबन्ध किया गया है।

स्थलीय निरीक्षण आख्या फोटोग्राफ सहित आवश्यक कार्यवाही हेतु सेवा में सादर प्रेषित।

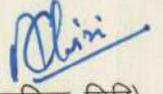
संलग्नक:- उपरोक्तानुसार।



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(अरविन्द गिरि)
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नगर विकास अनुभाग-5
उ०प्र० शासन।

मा० एन०जी०टी०, नई दिल्ली में विचारकान ओ०ए० संख्या 170/2021 नूरुल सेइर लारी बनाम उ०प्र० सरकार व अन्य के प्रकरण में पारित आदेश दिनांक 10.10.2022 एवं 09.02.2023 के अनुपालन में नगर पंचायत लार, जनपद-देवरिया के स्थलीय निरीक्षण/भ्रमण के फोटोग्राफ्स

